GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 187 TO BE ANSWERED ON THE 29TH JULY, 2022

RASHTRIYA AROGYA NIDHI

*187. SHRI C.N. ANNADURAI: SHRI GAJANAN KIRTIKAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has been successful in implementing Rashtriya Arogya Nidhi (RAN) in the country;
- (b) if so, the details thereof along with the number of beneficiaries benefitted under the RAN during each of the last three years and current year, State/UT-wise including Tamil Nadu and Maharashtra;
- (c) the details of categories of diseases/treatment for which funds are provided from the Nidhi along with the names of hospitals empanelled thereunder;
- (d) whether the Government proposes to include more diseases under the RAN and if so, the details thereof and if not, the reasons therefor;
- (e) whether financial assistance provided to hospitals/medical institutes is sufficient to meet the entire expenditure incurred on the treatment of BPL persons for their illness/disease; and
- (f) if so, the details thereof and if not, the corrective steps taken/being taken by Government in this regard?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR MANSUKH MANDAVIYA)

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 187* FOR 29TH JULY, 2022

(a) to (f). The Ministry of Health and Family Welfare provides financial assistance for treatment of poor patients suffering from identified life threatening diseases and taking treatment in Government hospitals, under the Umbrella Scheme of Rashtriya Arogya Nidhi (RAN).

RAN has three components, namely (i) Rashtriya Arogya Nidhi (RAN) – to provide financial assistance to patients suffering from life threatening diseases other than Cancer, (ii) Health Minister's Cancer Patients Fund (HMCPF) - to provide financial assistance to patients suffering from Cancer; and (iii) Scheme for financial assistance upto Rs. 20 lakh for patients suffering from specified rare diseases. The scheme for financial assistance for patients suffering from specified rare diseases is also implemented as per the relevant provisions of National Policy for Rare Diseases, 2021.

Guidelines regarding implementation of Umbrella Scheme of Rashtriya Arogya Nidhi is available at https://main.mohfw.gov.in/Major-Programmes/poor-patientsfinancialassistance/rashtriya-arogya-nidhi.

Financial assistance for eligible patients is released to treating hospitals. There is no State/UT-wise/District-wise allocation of funds under RAN scheme. Therefore, State-wise/District-wise data is not maintained. However, the number of beneficiaries benefitted under the RAN during each of the last three years and current year are as under:

Year	No. of beneficiary
2019-20	1159*
2020-21	419*
2021-22	149*
2022-23	37*
(As on 26-07-2022)	

^{*}Powers are delegated to the hospitals with revolving fund for providing treatment up to Rs. 5.00 Lakh under the scheme. The data of such beneficiaries are not maintained centrally.

The details of categories of diseases/treatment for which funds are provided from the RAN are indicated in the guidelines. All Government hospitals having super-speciality facilities are eligible under the scheme/Nidhi.

There is a technical committee which advises the Government in enlisting of diseases covered under Umbrella scheme of RAN. Further, any life saving procedure/any other major illness/treatment/intervention not covered under any of the components of Umbrella Scheme of RAN and recommended by the Technical Committee could be considered for financial assistance.